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Title: Papers laid on the Table of the House by Ministers/Members

HON. SPEAKER: Now, Papers to be laid. Col. Rajyavardhan Rathore.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2018-2019.

(Placed in Library, See No. LT 8814/16/18)

**संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) : अध्यक्ष महोदया, श्री राम कृपाल यादव की ओर से, मैं महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम, 2005 की धारा 29 की उप-धारा (2) के अंतर्गत अधिसूचना संख्या का.आ. 403 (अ) जो दिनांक 25 जनवरी, 2018 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा इंदिरा आवास योजना को प्रधानमंत्री आवास योजना-ग्रामीण से प्रतिस्थापित करते हुए**

उक्त अधिनियम की अनुसूची-I में कतिपय संशोधन किए गए हैं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library ,See No. LT 8815/16/18)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Pawan Hans Limited and the Ministry of Civil Aviation for the year 2017-2018.

(Placed in Library, See No. LT 8816/16/18)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table:-

A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the years 2008-2009 and 2009-2010

- (ii) Annual Report of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the years 2008-2009 and 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8817/16/18)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

- (1) S.O.242(E) published in Gazette of India dated the 16<sup>th</sup> January, 2018, regarding rates of fees to be recovered from the users of National Highway No. 15 (Jaisalmer-Barmer Section) in the State of Rajasthan.
- (2) S.O.243(E) published in Gazette of India dated the 16<sup>th</sup> January, 2018, regarding rates of feeds to be recovered from the users of National Highway Nos., mentioned therein.

(Placed in Library, See No. LT 8818/16/18)

**12.03 hrs**